

COURT NO. 25
THE HONOURABLE SRI JUSTICE ANIL KUMAR JUKANTI

To be heard on Tuesday the 9th day of July 2024(WHENEVER HIS LORDSHIP SITS SINGLE-HYBRID MODE)
NOTE-For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>

(DAILY LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>SPECIALLY IDENTIFIED CASES</u>				
1	WP/2425/2018 IA 1/2018(Direction Petition)	P V KRISHNAIAH	GP FOR SERVICES I	MEDAK
2	WP/3061/2018 IA 1/2018(Direction Petition)	D Y KARUNAKAR DAYANIDHI	GP FOR SCHOOL EDUCATION GP FOR FINANCE PLANNING (R2) K BHIMA SINGH (R5)	HYDERABAD
3	WP/4729/2018 IA 1/2018(Direction Petition)	A G SATYANARAYANA RAO	GP FOR TRANSPORT A K JAYAPRAKASH RAO (R9) A K JAYAPRAKASH RAO (R6) A K JAYAPRAKASH RAO (R7) A K JAYAPRAKASH RAO (R8) A RAVI BABU(SC FOR TSRTC) (R2)	KARIMNAGAR
4	WP/4739/2018	SWAROOP OORILLA	GP FOR PANCHAYAT RAJ RURAL DEV	WARANGAL
5	WP/4745/2018 IA 1/2018(Direction Petition)	CH JANARDHAN REDDY	GP FOR HIGHER EDUCATION D BALAKISHAN RAO(SC FOR TSPSC) (R2)	MAHABUBNAGAR
6	WP/4746/2018 IA 1/2018(Direction Petition)	G V L MURHTY	GP FOR HOME	MAHABUBNAGAR
7	WP/4825/2018 IA 1/2018(Direction Petition)	CH JANARDHAN REDDY	GP FOR HIGHER EDUCATION	KARIMNAGAR
8	WP/4869/2018 IA 1/2018(Direction Petition)	P V KRISHNAIAH	GP FOR SERVICES I	WARANGAL
9	WP/4871/2018 IA 1/2018(Direction Petition) IA 2/2018(Direction Petition) IA 3/2018(Vacate Stay Petition) IA 5/2018(Vacate Stay Petition)	P V KRISHNAIAH	GP FOR SERVICES I K. KIRAN MAYEE	HYDERABAD
10	WP/4886/2018 IA 1/2018(Direction Petition)	CH GANESH	GP FOR MEDICAL HEALTH FW GP FOR FINANCE PLANNING (R3)	NIZAMABAD
11	WP/4887/2018	SWAROOP OORILLA	GP FOR PANCHAYAT RAJ RURAL DEV R PADMA REKHA (SPL C MGNREGS) (R2)	WARANGAL
12	WP/4888/2018 IA 1/2018(Direction Petition) IA 2/2018(Stay Petition)	A CHANDRA SHAKER	GP FOR EDUCATION GP FOR SERVICES I (R1) D BALAKISHAN RAO(SC FOR TSPSC) (R2)	HYDERABAD
13	WP/4895/2018 IA 1/2018(Direction Petition)	RAVINDER ALKUCHI	GP FOR SERVICES I GP FOR MEDICAL HEALTH FW (R1)	WARANGAL
14	WP/5055/2018 IA 1/2018(Direction Petition) IA 1/2021(L R Petition)	K VASUDEVA REDDY	V UMA DEVI (SC FOR GENCO)	MEDAK
15	WP/5081/2018 IA 1/2018(Direction Petition) WP/9063/2019	G ALLABAKASH	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	KHAMMAM
16	WP/9063/2019 IA 1/2019(Direction Petition) IA 1/2021(Additional Material Petition)	G ALLABAKASH	SC FOR SINGARENI C P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R2)	KARIMNAGAR

17	WP/5203/2018 IA 1/2018(Direction Petition) IA 2/2018(Vacate Stay Petition)	D GOVERDHANACHARY	GP FOR EDUCATION ABU AKRAM (R4) N BHUPAL REDDY (R3) M RAMGOPAL RAO (SC FOR TSPSC) (R2)	HYDERABAD
18	WP/5232/2018 IA 1/2018(Direction Petition)	S SRINIVASAN RAJAN	GP FOR EDUCATION BHASKAR GORLA (R3)	MAHABUBNAGAR
19	WP/5240/2018 IA 1/2018(Direction Petition)	CH GANESH	GP FOR SCHOOL EDUCATION P KISHORE RAO (R4) G NARENDER REDDY((SC FOR TG ZPPS) (R1) GP FOR PANCHAYAT RAJ RURAL DEV (R2)	RANGA REDDY
20	WP/6087/2018 IA 1/2018(Direction Petition)	GADDAM KIRAN KUMAR	SC FOR SINGARENI C P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R2)	ADILABAD
21	WP/7230/2018 IA 1/2018(Stay Petition)	B RACHNA	M RAMGOPAL RAO (SC FOR TSPSC)	NALGONDA
22	WP/11084/2018 IA 1/2018(Direction Petition)	GULAM RABBANI	GP FOR REVENUE	RANGA REDDY
23	WP/11111/2018 IA 1/2018(Stay Petition)	P GOVINDA RAJULU	B MAYUR REDDY (SC FOR TSRTC)	KHAMMAM
24	WP/11714/2018	P B VIJAY KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV	MAHABUBNAGAR
25	WP/26286/2018 IA 1/2018(Direction Petition)	J SUDHEER	M V SURESH B NALIN KUMAR (R2)	HYDERABAD
26	WP/26326/2018 IA 1/2018(Direction Petition)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	KARIMNAGAR
27	WP/35402/2018 IA 1/2018(Direction Petition)	M SALEEM	A DEEPTHI	WARANGAL
28	WP/45748/2018 IA 1/2018(Direction Petition)	S JAGADISH	N RAMU (SERVICE MATTERS FOR MUNCIPAL CORPORATIONS NIZAMABAD AND KHAMMAM) V SATYAM REDDY (R3) GP FOR MCPL ADMN URBAN DEV (R2)	NIZAMABAD
29	WP/45750/2018 IA 1/2018(Suspension Petition)	B SHESHU KUMAR	GP FOR REVENUE R2 UNSERVED ,::	MEDAK
30	WP/45791/2018 IA 1/2018(Direction Petition)	K VASUDEVA REDDY	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	ADILABAD
31	WP/45800/2018 IA 1/2018(Direction Petition)	KHAJA INAYA THULLA	N VASUDEVA REDDY(SC FOR RTC) GP FOR TRANSPORT (R4)	NIZAMABAD
32	WP/46572/2018 IA 1/2018(Direction Petition)	I V RADHAKRISHNA MURTHY	N VASUDEVA REDDY	HYDERABAD
33	WP/46583/2018 IA 1/2018(Direction Petition)	M RAMGOPAL RAO	GP FOR EDUCATION	RANGA REDDY
34	WP/46584/2018 IA 1/2018(Direction Petition)	CH VENKAT RAMAN	GP FOR SERVICES I R3 UNSERVED ,::	NALGONDA
35	WP/46610/2018 IA 1/2018(Suspension Petition)	C SRINIVASA BABA	JAGAN MOHAN REDDY KOTHA GP FOR ENDOWMENTS (R2) K JAGAN MOHAN REDDY (R3)	NALGONDA

36	WP/46634/2018 IA 1/2018(Dispense with Petition) IA 2/2018(Direction Petition)	V NARASIMHA GOUD	N VASUDEVA REDDY(SC FOR RTC)	RANGA REDDY
37	WP/46788/2018 IA 1/2018(Direction Petition) IA 1/2020(Fix an Early Date)	SRICHARAN TELAPROLU	GP FOR HIGHER EDUCATION M SRIKANTH (R5) K RAMAKANTH REDDY (R2) M SRIKANTH (R3) MEGHA RANI AGARWAL (R4)	RANGA REDDY
38	WP/46799/2018 IA 1/2018(Direction Petition)	S JAGADISH	GP FOR SERVICES III GP FOR MCPL ADMN URBAN DEV (R2) GP FOR FINANCE PLANNING (R4) T CHANDRASEKHAR RAO (SERVICE MATTERS OF ALL MUNICIPALITIES TELANGANA) (R3)	NALGONDA
39	WP/46804/2018 IA 1/2018(Direction Petition)	G JHANSI	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	KARIMNAGAR
40	WP/46854/2018 IA 1/2018(Direction Petition)	CH GANESH	GP FOR EDUCATION GP FOR SERVICES I (R4) G NARENDER REDDY (R3) GP FOR PANCHAYAT RAJ RURAL DEV (R2)	NALGONDA
41	WP/46876/2018 IA 1/2018(Direction Petition)	M V RAMA RAO	GP FOR SCHOOL EDUCATION GP FOR SOCIAL WELFARE (R5) GP FOR SERVICES I (R2) R3 UNSERVED ,::	WARANGAL
42	WP/46922/2018 IA 1/2018(Direction Petition)	VEDULA SRINIVAS	SRINIVAS KARRA SUNDARI R PISUPATI (R7) R2 R7 UNSERVED ,::	HYDERABAD
43	WP/46930/2018 IA 1/2018(Suspension Petition)	D A PREM CHAND	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA R3 UNSERVED ,::	HYDERABAD
44	WP/46938/2018 IA 1/2018(Direction Petition)	JALAKAM SATHYA RAM	SC FOR SINGARENI C P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R2)	KHAMMAM
45	WP/47007/2018 IA 1/2018(Stay Petition)	SANIKOMMU RANGA RAO	V RAMESH KUMAR MEGHA RANI AGARWAL (R2) RAMESH BABU VISHWANATHULA (R3) R3 UNSERVED ,::	RANGA REDDY
46	WP/47023/2018 IA 1/2018(Direction Petition)	M SHALINI	GP FOR MEDICAL HEALTH FW	WARANGAL
47	WP/47026/2018 IA 1/2018(Direction Petition)	MOHD ISLAMUDDIN ANSARI	GP FOR PANCHAYAT RAJ RURAL DEV	NALGONDA
48	WP/47039/2018 IA 1/2018(Direction Petition)	CHIDAGAM SRINIVAS	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA R2 UNSERVED ,::	HYDERABAD
49	WP/47069/2018 IA 1/2018(Direction Petition)	RAVINDER ALKUCHI	GP FOR MEDICAL HEALTH FW	NIZAMABAD
50	WP/47193/2018 IA 1/2018(Direction Petition) IA 2/2018(Direction Petition) IA 1/2019(Vacate Stay Petition)	SRINIVASA RAO MADIRAJU	GP FOR SERVICES III GP FOR GENERAL ADMINISTRATION	MEDAK
51	WP/47384/2018 IA 1/2018(Direction Petition) IA 1/2019(Vacate Stay Petition) WP/21214/2017	CH GANESH	GP FOR SCHOOL EDUCATION ADDL ADVOCATE GENERAL	MAHABUBNAGAR

52 WP/21214/2017
IA 1/2017(WPMP
26090/2017)(Direction
Petition)

CH GANESH

GP FOR SERVICES I
ADDL ADVOCATE GENERAL (R11)
GP FOR PANCHAYAT RAJ RURAL DEV
(R10)

MAHABUBNAGAR